

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JABALPUR BENCH  
CIRCUIT AT INDORE**

O.A. NO.765/1998

Indore, this the 13<sup>th</sup> day of August, 2003

**HON'BLE SHRI SHANKER RAJU, MEMBER (J)**

**HON'BLE SHRI R. K. UPADHYAYA, MEMBER (A)**

Ghanshyam Chauhan S/O Rameshwar Chauhan,  
At present Asstt. Boiler Attendant,  
R/O 63-A, Nulan Nagar,  
Dewas (MP).

... Applicant

( By Shri A.K. Sethi, Advocate )

-versus-

1. Union of India through  
Secretary to Government of India,  
Ministry of Finance, Department of  
Expenditure, E-III Branch,  
North Block, New Delhi.
2. Bank Note Press, Dewas  
through its General Manager. ... Respondents

( By Shri S.A. Dharmadhikari, Advocate )

**ORDER (ORAL)**

**Hon'ble Shri shanker Raju, Member (J) :**

Applicant seeks regularization as Boiler Attendant Grade-I. By an order dated 11.5.2000 in OA No.625/1996 : Murarilal v. Union of India & Anr., in a similarly circumstanced case, directions have been issued to consider promotion of the applicant therein after relaxing the requirement of holding class-II certificate of competency under M.P. Boiler Attendant Rules. It has been informed by the learned counsel of the respondents that the decision has been given effect to.

2. As the case of the applicant, in all fours, is covered by the decision supra, we dispose of this OA with the direction to consider the claim of the applicant in the light of the directions contained in OA No.625/1996 within a period of two months from the date of receipt of a copy of this order. No costs.



( R. K. Upadhyaya )  
Member (A)



( Shanker Raju )  
Member (J)

/as/

पृष्ठांकन सं ओ/न्या..... जलनगर, दि.....  
प्रतिलिपि अब्दो मित्र.....  
(1) सदिग. उच्च न्यायालय कानूनी सलाहकार  
(2) आवेदक श्री/श्रीमती/..... काउंसल  
(3) प्रयार्थी श्री/श्रीमती/कु..... काउंसल  
(4) विद्यालय, कोप्रा, जलनगर, न्या.....  
सूचना एवं आवश्यक कागजातों के

  
D. K. Sethi Add. Indo 200  
S. A. Chennadhiha.

Issued  
on 2-9-03  
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